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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/80/2016  
NAME OF THE PETITIONER(S) : S. N. Santosh Kumar  
NAME OF THE RESPONDENT(S) : Akshya Textiles Limited & 9 others  
UNDER SECTION : 397/398

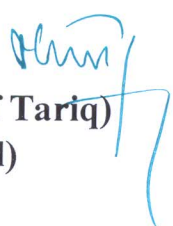
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) For Ravi Raja B Shwetha Vasudevan	Counsel for Respondents 1, 2	
2) Gowri V. R. VIDYASITANIKAR	1st RESPONDENTS 1-5	

**ORDER**

Counsel for R1 to R5 present. No representation on behalf of the petitioner. Counsel for respondents wants this matter be heard with a connected matter which has been posted on 9.11.2016. Prayer granted. Put up on **9.11.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)